

Madhya Pradesh Urban Development Company Limited  
Government of Madhya Pradesh  
Urban Development and Housing Department  
Project Management Unit

No. PMU/ENGG/2017/ 892

Bhopal, dated 29/9/2017

To:

M/s Chandra Nirman Private Ltd  
Villa No. C-22/23,  
Maruti Life Style, Opposite R K Mall,  
Kota Road,  
Raipur- (C. G.)

Attention: Mr. Suarabh Agrawal

Subject: Revised Letter of Acceptance of Contract for MPUDCL Tender  
No. 46 - Sewerage Project of Chitrakoot in Satna District in  
Madhya Pradesh.

Reference: Your bid dated 22-09-2017 for the MPUDCL Tender No. 46.

Dear Sir,

We are pleased to notify you that your Bid dated 22-09-2017 for the execution of MPUDCL Tender No. 46 - Sewerage Project of Chitrakoot in Satna District in Madhya Pradesh for the work mentioned above has been accepted on behalf of MPUDC at your bid rate for capital cost of Rs.28,35,00,000 (Rupees Twenty Eight Crore. Thirty Five Lakh only) and cost for the bid (A+B+C)=Rs.35,21,62,511/- (Rupees Thirty Five Crore, Twenty One Lakh, Sixty Two Thousand, Five Hundred and Eleven only). (as per page no.32 of tender document).

You are now requested to furnish the performance security of Rs. 1,41,75,000/- (Rupees One Crore, Forty One Lakh, Seventy Five Thousand only) in accordance with clause no. 22 of Bid Data Sheet for an equivalent amount of five (5) percent of Capital Cost of the Works.

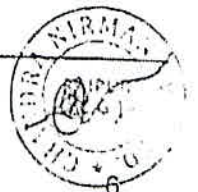
You are requested to furnish the above mentioned Performance Security within 15 days in accordance with the Conditions of Contract. For the purpose of Performance Security, Form included in Section 2 - clause 22 of the Bidding Document should be used.

अनुभाग अधिकारी  
मध्य प्रदेश शासन  
नगरीय विकास एवं पर्यावरण विभाग

R.K. Vyas  
29/9/17  
Engineer-in-Chief  
MPUDC

(R.K. Vyas)  
Engineer-In-Chief  
MPUDC, Bhopal  
Govt. of M.P.

Beej Bhawan, Arera Hills, Bhopal -462011  
☎ : +91-755-2763060, 61, 62 Fax. +91-755-2763868 Email. mpusibhopal@gmail.com



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Madhya Pradesh Urban Development Company Limited  
Urban Development and Housing Department  
Project Management Unit  
(CIN No. U75110MP2015SGC034139)  
Second floor, AmarkantakBhawan, Near Press Complex, Bhopal-462016

Letter No. PMU/VN/2021/ 5403,

Bhopal Dated: 31.03.2021

To,

M/S Chandra Nirman Pvt. Ltd.  
Villa No.22 Maruti Life style, Opp. R.K  
Mail, Kota Road, Raipur- 492001  
Email - [cnpl.rgh@hotmail.com](mailto:cnpl.rgh@hotmail.com)  
Kind Attention: - Mr. Saurabh Agrwal

Sub.-: Regarding 4<sup>th</sup> time Extension of survey, design, construction and commissioning of Sewerage Network in Chitrakoot Town (M.P)

Ref.-: 1. LOA No. PMU/ENGG/2017/1892 Bhopal, Dated 29.09.2017 (Chitrakoot)  
2. Contractor letter no. CNPI/MPUDC/Chitrakoot/67 Bhopal, Dated. 20.09.2021.  
3. PM PIU Letter no. 936/MPUDCL/2021 Rewa, Dated. 29.09.2021.

The work of the Chitrakoot Sewerage scheme was given to you under the agreement dated 29.09.2017 as referred above, with a time period of 2 years. However, the first, second and third provisional time extensions were given to you vide letter no. ENGG/MPUDC/PMU/2019/7465 dt. 30.09.2019 up to 31.03.2020, ENGG/MPUDC/PMU/VN/2020/5300 at 31.08.2020 up to 31.03.2021, PMU/VN/2021/2796 dt. 22.03.2021 up to 30.09.2021 respectively.

However, the works under the contract package are still incompleated and you were able to achieve 39% of physical progress by the end of the third time extension. From the record of resources of deployment, correspondence, PIU & PMC office feedback, it is clear that you have failed to achieve completion of works in chitrakoot mainly because of your complete failure for the deployment of resources in the required proportion of the quantum of works and failure to do work in a continuous sequential manner.

Now, you have made a request vide letter date: 29.09.2021 for granting 4<sup>th</sup> time extension up to 31.03.2022 i.e. for 6 months from the extended date of completion of design build period of 30.09.2021.

The Project Manager, PIU Rewa vide letter No. 936 dated 29.09.2017 has recommended granting a time extension only 6 months that is up to 31.03.2022 to complete the Design- Build works keeping the rights reserved for imposing delay damages as the delay is attributable to you also for the slow progress of the work.

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मध्यप्रदेश शासन  
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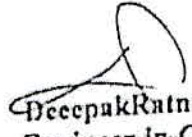
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Madhya Pradesh Urban Development Company Limited  
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 Second floor, AmarkantakBhawan, Near Press Complex, Bhopal-462016

In view of the above facts, provisional interim extension of time for 6 months i.e. upto 31.03.2022 in the overall interest of completion of works is here by granted for the completion extension of design works pursuant to GCC clause 14 (Extension of Time)

The final amount of delay damage will be worked out in accordance with the GCC clause 15 (Failure of the contractor) at the end of the granted time extension. You are directed to submit the revised work program for chitrakoot town for the granted extension period separately and to complete the work without fail in this period.

Encl: - Time Extension Proposal

  
 DeepakRatnawat  
 Engineer-In-Chief,  
 MPUDCL

9404

Letter No. <sup>9404</sup>PMU/VN/2021/Bhopal Dated: 14/10/2021..

Copy to:-

1. Additional Managing Director, MPUDCL, Bhopal.
2. Deputy Project Director (Technical), MPUDCL, Bhopal.
3. Finance Controller, MPUDCL, Bhopal.
4. Project Manager, PIU, Shadol
5. Team Leader, M/s Lexus Infratech LLP, Bhopal.-

  
 DeepakRatnawat  
 Engineer-In-Chief,  
 MPUDCL

  
 अनुमति अधिकारी  
 MPUDCL  
 अतारकित विभाग



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